

National Company Law Tribunal



Allahabad Bench

CP NO. 88/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

NAME OF THE COMPANY: Sudhir Mahajan V/s B. D. Mahajan

SECTION OF THE COMPANIES ACT: U/S 397/399 of Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Samuel Khan	Adv	Retp	
2.	Zain Abbas	Adv	Retp	
3.	Shashank Kumar	Adv		

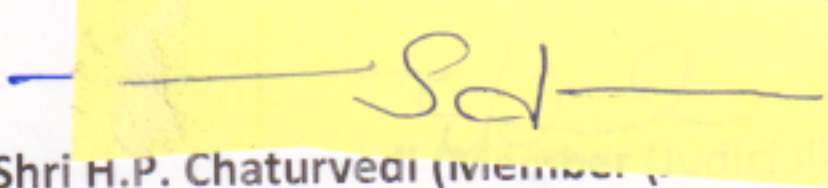
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The parties are represented by their respective counsel. In the matter the Opposite counsel informs that the Chartered Accountant is presently hospitalised. Therefore, before deciding the issue his substitution, it would be appropriate to invite his comments on his replacement application. Hence, two weeks time is granted to offer his comment. Meanwhile, the C.A is further directed to release Rs. 1,00,000/- (Rs. One Lakh) in favour of the applicant, which is subject to outcome of the present application/ present petition.

A copy of this order be communicated to Sri Ravinder Nagpar CA.

The matter be listed on 24th August, 2017.

Date: 02.08.2017


Shri H.P. Chaturvedi (Member)